

0071284

THE HIGH COURT OF KERALA

Kochi - 682 031  
Dated - 02-08-2017

PROCEEDINGS

Judiciary - Transfer and Postings of Munsiff-Magistrates - Charge Arrangements -orders issued

Read :- High Court Order No. B1(A)- 62/2017 (2) dated 05.07.2017

ORDER NO. B1(A) 62/2017(1)

Sri Biju V.G., Temporary Special Judicial Magistrate of First Class, (NI Act Cases), Kozhikode is placed in the full additional charge of Judicial Magistrate of First Class - IV, Kozhikode. He will take the full additional charge of Judicial Magistrate of First Class - IV, Kozhikode from the Judicial Magistrate of First Class -III, Kozhikode .

The Temporary Special Judicial Magistrate of First Class, (NI Act Cases), Kozhikode will hold the full additional charge of Judicial Magistrate of First Class - IV, Kozhikode until further orders.



( By Order ),

K. Babu

Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Addl.Chief Secretary to Government, Home (C) Department, Tvpm( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director and Addl. Director of Kerala Judicial Academy.  
The District Judge & Chief Judicial Magistrate, Kozhikode  
The Officers and Courts concerned  
The Private Secretary to Hon'ble Mr.Justice K. Surendra Mohan  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The B2(A),B3(A), B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts cell & Computer cell  
The Kerala Judicial Academy, High Court, Athani, Aluva  
The Administrative Records Section, High Court ( 2 copies )